

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.203/11

Friday this the 5th day of October 2012

C O R A M :

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

P.Selvi,
W/o.Rajendran,
Helper Grade I (C&W),
Southern Railway, Palakkad.
Residing at Quarter No.655 B, Old Railway Colony,
Melepuram, Olavakot, Palakkad. ...Applicant

(By Advocate Mr.T.A.Rajan)

V e r s u s

1. Union of India represented by the General Manager,
Southern Railway, Chennai – 3.
2. Senior Divisional Mechanical Engineer,
Southern Railway, Palghat – 678 002.
3. Senior Divisional Personnel Officer,
Southern Railway, Palghat – 678 002. ...Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil)

This application having been heard on 5th October 2012 this
Tribunal on the same day delivered the following :-

O R D E R

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicant was Helper Grade I (C&W) in the Mechanical
Department of Palakkad Division at the time of filing the Original
Application. Her grievance is that she has been excluded from Annexure
A-6 list in the matter of promotion to the post of Technician Grade III in the
Palakkad Division. The stand taken by the respondents is that based on

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an option exercised by her, her lien is at Salem Division and during the pendency of the Original Application she has been considered for promotion at Salem Division as Technician Grade III and promoted. As such, the substantial relief sought for stood granted. However, the applicant would contend that the date of promotion as fixed in the promotion order is not fully correct and she has some grievance regarding that. As this Original Application does not pertaining to the promotion already effected in the Salem Division, if there is any subsisting grievance based on the promotion in the post of Technician Grade III, it is open to the applicant to make a representation before the appropriate authority at Salem Division for redressing her grievance. Without prejudicing such right of the applicant, the Original Application is closed.

(Dated this the 5th day of October 2012)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE P.R.RAMAN
JUDICIAL MEMBER

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